

## Tribunal's order

Dated: 26.6.92

Mr. Dilip Watharkar for the applicant.
Mr. J.G. Sawant for the respondents.

will not be filing rejoinder. Applicant in this application has alleged that he worked as Mali with respondent No.1. Executive Engineer. However, it appears that he has not made any representation to the respondents regarding the redressel of the grievance, he came to the Tribunal. The applicant has not substantiably any documents annexed to the OA to establish the fact that he is holding of civil post under U.O.I. In view of the fact, we re are not inclinded to admit this application and dismiss it at the admission stage itself with liberty to the applicant to take advise from the department and seek proper remedies after making proper representation in the proper form.

(J.P.SHARMA) MEMBER(J) (USHA SAVARA)
MEMBER(A)